

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A. No.757/2016
M.A. No.1306/2016

Wednesday, this the 18th day of April 2018

**Hon'ble Mr. Justice Dinesh Gupta, Chairman
Hon'ble Mr. K.N. Shrivastava, Member (A)**

Pranav Kumar, aged 33 years
s/o Mahendra Narayan Lal
Examiner of Patents and Designs
Boudhik Sampada Bhavan
Plot No.32, Sector 14
Dwarka, New Delhi – 110 078
r/o RZ-80, B Block
Arjund Park, Nazaffgarh
New Delhi – 43

(*Nemo*)

..Applicant

Versus

1. Ministry of Commerce & Industry (DIPP)
Through its Secretary
Udyog Bhavan, New Delhi – 110 007
2. Office of the Controller General
Patents, Designs & Trade Marks
Through its Controller General of Patents & Designs
Boudhik Sampada Bhavan,
First floor, S M Road, Antop Hill
Mumbai 400037 (India)
3. Senior Joint Controller of Patents & Designs
Head Office, Patent Office
Boudhik Sampada Bhavan
Plot No.32, Sector 4
Dwarka, New Delhi

..Respondents

(Mr. Subhash Gosain, Advocate)

O R D E R (ORAL)

Mr. K N Shrivastava:

Nemo for applicant. It is noticed that even on the previous two occasions, i.e., 04.12.2017 and 26.02.2018, nobody appeared on his behalf. In this view of

the matter, it seems that the applicant is not interested to prosecute this O.A. Dismissed for default of appearance and non-prosecution.

2. Consequently, M.A. No.1306/2016 seeking condonation of delay is also dismissed.

(K.N. Shrivastava)
Member (A)

(Justice Dinesh Gupta)
Chairman

April 18, 2018
/sunil/